

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VIDHARVA TRADING PRIVATE LIMITED (Formerly known as Montage Marino Sales Private Limited)

OPERATING IN
TRADING OF FLEXIBLE PACKAGING MATERIALS
AT NEW DELHI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vidharva Trading Private Limited (Formerly known as Montage Marino Sales Private Limited) CIN: U51909DL2019PTC354643
2	Address of the registered office	Office No. 3, D-21, Acharya Niketan, Mayur Vihar Phase-I, Patparganj Delhi, DL- 110091
3	URL of website	www.vidharvatrading.co.in
4	Details of place where majority of fixed assets are located	Information Not Available
5	Installed capacity of main products/ services	The company is not in operation at present. Company was engaged in trading of flexible packaging materials
6	Quantity and value of main products/ services sold in last financial year	During the last financial year i.e. 2021-22, the Company had booked Sales Revenue of Rs. 18,633.62 lakhs as per audited Balance Sheet
7	Number of employees/ workmen	NIL
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details please contact Mr. Mohan Lal Jain RP at his office address given below:
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please visit the website www.vidharvatrading.co.in
10	Last date for receipt of expression of interest	March 13, 2023
11	Date of issue of provisional list of prospective resolution applicants	March 23, 2023
12	Last date for submission of objections to provisional list	March 28, 2023
13	Process email id to submit EOI	cirp.vidharvatpl@gmail.com


Mohan Lal Jain
Resolution Professional

Registration Number: IBBI/IPA-002/IP-N00006/2016-17/10006
For Vidharva Trading Private Limited
(Formerly known as Montage Marino Sales Private Limited)

Registered Address with IBBI: F-2/28, Sector-15, Rohini, New Delhi 110089 Reg. Email ID with IBBI: ml.jain@sumedhamanagement.com AFA Validity 6 th June 2023. Date: 21-02-2023 Place: New Delhi	Project specific office Address of Resolution Professional: C/o Sumedha Management Solutions Pvt. Ltd. B-1/12, 2 nd Floor, Safdarjung Enclave, New Delhi - 110 029 Email: cirp.vidharvatpl@gmail.com Phone: 011 4165 4481/85 +91 7042773564
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